

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 3976
TO BE ANSWERED ON DECEMBER 19, 2024**

PROJECTS SANCTIONED FOR WEST BENGAL UNDER AMRUT

NO. 3976. SMT. RACHNA BANERJEE:

Will the Minister of Housing and Urban Affairs be pleased to state:

- (a) the total number of projects sanctioned by the Union Government for West Bengal under Atal Mission for Rejuvenation and Urban Transformation (AMRUT) scheme during the last three financial years and the current financial year, district and financial year-wise including currently pending projects;**
- (b) the details of the funds allocated during the said financial years, head and financial year wise; and**
- (c) the details of the funds released and utilised so far along with the details of pending projects?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a): As reported by the Government of West Bengal on AMRUT portal, 473 projects have been taken up in the State under Atal Mission for Rejuvenation and Urban Transformation (AMRUT) and an amount of ₹4,050.25 crore has been sanctioned for these projects, which includes Central Assistance (CA) of ₹1,929.32 crore. Out of these projects, 456 projects worth ₹2,970.15 crore have been completed and 17 Projects worth ₹1,080.10 crores are at implementation stage. Total works worth ₹ 3951.26 crore have been physically completed. District wise details of projects under AMRUT in the State of West Bengal is at ANNEXURE-I.

In West Bengal Nine (09) projects worth ₹75.7 crore were taken up and completed under AMRUT during the last 03 financial years. Details of projects taken up under AMRUT in last 03 years in the State of West Bengal is at ANNEXURE-II.

(b) & (c): Under AMRUT, funds are allocated at the start of the Mission and not Year wise. Under AMRUT, against the committed Central Assistance (CA) of ₹1,929.32 crore for projects, ₹1,905.39 crore has been released against which the State has reported utilization of ₹1,606.85 crore. Year-wise details of funds released for implementation of projects in the State of West Bengal under AMRUT is as below:

(Amount in ₹ crore)

Committed CA	Financial year										Total
	2015- 16	2016- 17	2017- 18	2018- 19	2019- 20	2020- 21	2021- 22	2022- 23	2023- 24	2024- 25	
1929.32	110	128	147	445	153	246	675	-	-	-	1905.39

Details of Year Wise Utilization Certificate received for projects in West Bengal under AMRUT:

(Amount in ₹ crore)

Financial Year										Total
2015- 16	2016- 17	2017- 18	2018- 19	2019- 20	2020- 21	2021- 22	2022- 23	2023- 24	2024- 25	
110.49	128.4	146.98	445.14	153.3	245.82	376.72	-	-	-	1606.49

ANNEXURE-I REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 3976 REGARDING “PROJECTS SANCTIONED FOR WEST BENGAL UNDER AMRUT”, DUE FOR ANSWER IN THE LOK SABHA ON 19.12.2024:

DISTRICT-WISE DETAILS PROJECTS IN WEST BENGAL UNDER AMRUT

S.No.	District	City	Total Projects		Completed Projects		Projects at Implementation Stage		
			Nos	Cost (in ₹ Crore)	Nos	Cost (in ₹ Crore)	Nos	Cost (in ₹ Crore)	Physical Work Completed (in ₹ Crore)
1	Bankura	Bankura	9	117.07	9	117.07			
2	Dakshin Dinajpur	Balurghat	5	1.01	5	1.01			
3	Darjiling	Darjiling & Siliguri	18	206.8	17	1.96	1	204.84	174.11
4	Haora	Haora & Uluberia	22	154.29	21	153.99	1	0.3	0.18
5	Hooghly	Baidyabati, Bansberia, Bhadreswar, Champdani, Chandannagar, Hugli-Chinsurah, Rishra, Serampore & Uttarpara Kotrung	63	355.75	63	355.75			
6	Jalpaiguri	Jalpaiguri	7	149.85	6	76.18	1	73.67	62.62
7	Kolkata	Kolkata	21	128.70	19	127.44	2	1.26	0.83
8	Malda	English Bazar	11	1.33	11	1.33			
9	Murshidabad	Baharampur & Jangipur	12	107.57	10	2.45	2	105.12	99.51
10	Nadia	Kalyani, Krishnanagar, Nabadwip & Santipur	26	98.92	24	74.3	2	24.62	23.54
11	North 24 Parganas	Ashoknagar Kalyangarh, Baranagar, Barasat, Barrackpur, Basirhat, Bhatpara,	168	1208.36	166	1130.33	2	78.03	68.68

S.No.	District	City	Total Projects		Completed Projects		Projects at Implementation Stage		
			Nos	Cost (in ₹ Crore)	Nos	Cost (in ₹ Crore)	Nos	Cost (in ₹ Crore)	Physical Work Completed (in ₹ Crore)
		Bidhan Nagar, Bongaon, Dum Dum, Habra, Halisahar, Kamarhati, Kanchrapara, Khardaha, Naihati, North Barrackpur Madhyamgram, North Dum Dum, Panihati, South Dum Dum & Titagarh							
12	Paschim Bardhaman	Asansol & Durgapur	35	352.84	35	352.84			
13	Paschim Medinipur	Kharagpur & Medinipur	20	183.62	19	62.37	1	121.25	109.13
14	Purba Bardhaman	Bardhaman	14	279.08	14	279.08			
15	Purba Medinipur district	Haldia	8	81.26	7	1.26	1	80.00	76.80
16	Puruliya	Puruliya	5	0.98	3	0.66	2	0.32	0.13
17	South 24 Parganas	Maheshtala & Rajpur Sonarpur	24	621.7	22	231.01	2	390.69	365.58
18	Uttar Dinajpur	Raiganj	5	1.12	5	1.12			
Total			473	4050.25	456	2970.15	17	1080.1	981.11

ANNEXURE-II REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 3976 REGARDING “PROJECTS SANCTIONED FOR WEST BENGAL UNDER AMRUT”, DUE FOR ANSWER IN THE LOK SABHA ON 19.12.2024:

DISTRICT-WISE DETAILS PROJECTS IN WEST BENGAL UNDER AMRUT
DURING THE LAST 03 YEARS

S.No.	District	City	Nos.	Cost (in ₹ Crore)
1	Purba Bardhaman	Barddhaman	2	73.42
2	Darjiling	Darjiling	1	0.29
3	Haora	Haora	5	1.85
4	Uttar Dinajpur	Raiganj	1	0.14
Total			9	75.7